

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1236 of 2019

IN THE MATTER OF:

Shri Jayaprakash Narayan Rao N.R

...Appellant

Versus

Metrocorp Infrastructure Ltd.

...Respondent

Present:

For Appellant: Nemo

For Respondent: Nemo

WITH

Company Appeal (AT) (Insolvency) No. 1239 of 2019

IN THE MATTER OF:

Kartik Kalevar & Ors.

...Appellants

Versus

Metrocorp Infrastructure Ltd.

...Respondent

Present:

For Appellant: Nemo

For Respondent: Nemo

O R D E R

03.02.2020 There being no appearance on behalf of the Parties,

let these Appeals be posted 'For Admission (After Notice)' on **26th**
February, 2020.

[Justice Bansilal Bhat]
Member (Judicial)

[Justice Venugopal M.]
Member (Technical)

[Shreesha Merla]
Member (Technical)